

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

UNSTARRED QUESTION NO.4433
TO BE ANSWERED ON 08.01.2019

Deendayal Disabled Rehabilitation Scheme

4433. SHRI ANTO ANTONY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives and salient features of the Deendayal Disabled Rehabilitation Scheme (DDRS);
- (b) whether the Government has any record regarding the number of proposals received, approved and the amount granted under the DDRS during the last three years; and
- (c) if so, the details thereof, year and category-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or socio-functional levels.

(b) & (c) The details in respect of the number of proposals received, sanctioned and amount released under Deendayal Disabled Rehabilitation Scheme during the last three years is given hereunder:-

Year	No. of proposals received	No. of proposals Sanctioned	Amount Released (Category-wise)				
			(Rs. Crore)				
			General	SCs	STs	NE	Total
2015-16	673	587	34.18	8.00	4.00	4.00	50.18
2016-17	623	592	30.32	7.02	3.16	4.50	45.00
2017-18	582	562	43.00	8.00	4.00	5.00	60.00
Total	1878	1741	107.5	23.02	11.16	13.5	155.18

The proposals pending in a year are considered in subsequent year subject to fulfillment of norms of the scheme.
